

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

THIRTY-FIFTH REPORT

(Presented on 4-10-1982)

The Business Advisory Committee held a sitting on Monday, 4 October, 1982.

The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The Central Excise Laws (Amendment and Validation) Bill, 1982. 1 hour
(Consideration and passing)
- (2) The Merchant Shipping (Amendment) Bill, 1982. 2 hours
(Consideration and passing)
- (3) The State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982. 1 hour
(Consideration and passing)
- (4) The Amritsar Oil Works (Acquisition and Transfer of Undertakings) Bill, 1982. 2 hours
(Consideration and passing)
- (5) Discussion on the Sixth Five Year Plan 1980—85. 1 day
- (6) Discussion on the 29th, 30th and 31st Reports of the Union Public Service Commission. 3 hours

The Committee also recommend that sittings of Lok Sabha fixed for Monday, 25 October and Friday, 29 October, 1982 may be cancelled. The Committee further recommend that the House may sit on Saturday, 16 October, 1982.

NEW DELHI;

October 4, 1982.
Asvina 12, 1904 (Saka).

BAL RAM JAKHAR,

Chairman,
Business Advisory Committee.